

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.3097/2019

Monday, this the 21st day of October 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Smt. Neelam Rani,
age 38 years, 06 months, 11 days
Post of Assistant Teacher (Primary)
w/o Shri Atul Sharma
r/o H.No.54, Gandhi Sadan Mandir Marg
New Delhi

(Mr. Atul Sharma, Advocate)

..Applicant

Versus

1. Deputy Secretary
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi
FC-18, Institutional Area, Karkardooma
Delhi 110 092
2. The Directorate of Education
Through Secretary
Government of NCT of Delhi
Old Secretariat, Delhi

..Respondents

(Ms. Esha Majumdar, Advocate)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

The applicant intended to submit application in response to Advertisement No.03/19 dated 05.09.2019 issued by the respondents for the post of Assistant Teacher (Primary), with Post Code 15/19. This O.A. is filed alleging that the respondents

are not accepting the application and a direction is sought for receipt thereof.

2. We heard Mr. Atul Sharma, learned counsel for applicant and Ms. Esha Majumdar, learned counsel for respondents, at the stage of admission.

3. The last date for submission of applications is 15.10.2019. There would have been possibility for us to grant any relief had the applicant approached before that date. With the expiry of the last date, virtually, the curtains are drawn. Nothing can be done at this stage.

4. We, therefore, dismiss the O.A. There shall be no order as to costs.

(**Mohd. Jamshed**)
Member (A)

(**Justice L. Narasimha Reddy**)
Chairman

September 24, 2019
/sunil/